

>

Title: Request to reduce the taxes on petrol and diesel and increase the margin of retail outlet dealers.

DR. DNV SENTHILKUMAR S. (DHARMAPURI): *Vanakaam*, hon. Speaker, Sir.

This is regarding the unscrupulous taxation policy of the Union Government on petrol and diesel. Prior to 2014, the crude oil plateau was around 100 dollars per barrel, and after 2014 it has reduced even up to 40 dollars per barrel. Before August 2014, the excise duty on petrol was Rs. 9.48 per litre for petrol, and on diesel was it was Rs. 3.47 per litre.

Even after the Central Government reduced the prices, the Excise Duty on petroleum is still Rs. 27.90 and on diesel it is Rs. 21.80. Even before the Union Government could reduce the price of petrol, in our Tamil Nadu State, our Chief Minister M. K. Stalin had reduced the price of petrol by Rs. 3. Though it costs the exchequer Rs. 1060 crore per year, still, we would like to further reduce it. But due to the financial constraint, as left by the previous Government of AIADMK, the State is in a dire situation.

In the year, 2020-21, the Central Excise Duty collected by the Union Government was around Rs. 3,71,908 crore and the share given to the State in the year 2020-21 was Rs. 19,972 crore. I would like to know as to why there is this disparity. The retail outlet dealers are also getting affected. In spite of the fact that the oil companies are having huge profit, the margin of retail outlet dealers has not been increased.

They should follow the recommendations of the ACC which is pending for more than 40 months.

Sir, I urge upon the Petroleum Minister, through you, to reduce the taxes on petrol and diesel and increase the margin of retail outlet dealers.
Thank you, Sir.